

Mr. Inderjeet Gupta has given his statement in this House. There was a news in caption in the news paper of Shiv Sena that Bhujbal was not there so his furniture was burnt to ashes. This is the situation and this all has happened.

But I am sorry to see that the discussion which is going on makes me feel that we are sitting here only for political exploitation. Mr. Chairman, Sir, is it a debate where some one says-you have killed many persons then the other Member says, when your party was in power you also have killed so many people. What kind of Debate it is in which human life is considered only in figures. Each and everyone's life is valuable...(Interruptions)

SHRI ANANT GANGARAM GEETE (RATNAGIRI):
When the incident of bomb blast occurred in Maharashtra...(Interruptions)

[English]

MR. CHAIRMAN: He is not yielding.

SHRI G.M. BANATWALLA: I am not yielding.

MR. CHAIRMAN: He is not yielding.

[Translation]

SHRI G.M. BANATWALLA: Mr. Pramod Mahajan was also saying....(Interruptions). It is something different-not allow others to putforth his view...(Interruptions)

SHRI ANANT GANGARAM GEETE: I am reminding him...(Interruptions)

MR. CHAIRMAN: He remembers.

(Interruptions)

[English]

SHRI PRITHVIRAJ D. CHAVAN: Sir, this as- person is not called for. It should be taken out of the record...(Interruptions)

[Translation]

SHRI G.M. BANATWALLA: Mr. Pramod Mahajan had also stated that Salman Rushdie's book should be banned. When the peaceful and unarmed procession was going on. They were subjected to indiscriminate firing and many people were killed. It is a fact that we have to shed our blood under each regime. Today it seems that the blood was not being shed for the justice rather it was done only to settle our own political scores. And it make us realise that we are of no importance and this is the reality.

Yesterday, an hon. Member was saying that he was sorry for the fact that Mr. Banatwalla was not present in the House and it was said two times. At that time I was in the Prime Minister's office and giving ears to all these things. This is a reality that blood has been shed and many people have been killed at different places.

Today, ten years has passed when an incident in Maliyana near Meerut had taken place but justice has not

been done as yet. I am telling the truth. There were different parties ruling in U.P. but none of them did justice. This is the reality. What should I do now ? Some affidavit is being mentioned.

15.32 hrs.

MOTION RE : TENTH REPORT OF THE
COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

MR. CHAIRMAN: It is now 3.30 PM. Please continue on Monday next. Now we go to the Private Members' Business.

SHRI SURENDRA YADAV (KHALILABAD): I beg to move:

"That this House do agree with the Tenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 31st July, 1997."

MR. CHAIRMAN: The question is:

"That this House do agree with the Tenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 31st July, 1997."

The motion was adopted.

15.33 hrs.

RESOLUTION RE : ILLEGAL IMMIGRANTS

MR. CHAIRMAN : Before we take up the Resolution which is under discussion, that is, the Resolution on Illegal Immigrants moved by Shri Jagat Vir Singh Drona, I would like to inform the House that 6 hours and 32 minutes have already been taken on this Resolution against 6 hours and 20 minutes allotted for its discussion.

The House has now to extend the time for further discussion on the Resolution. Is it the pleasure of the House that time for this Resolution be further extended by half-an-hour?

SHRI PRITHVIRAJ D. CHAVAN (KARAD): The time may be extended for only half-an-hour.

MR. CHAIRMAN: The time is now extended by half-an-hour. Shri Amar Roy Pradhan is absent. Shri Girdhari Lai Bhargava may now speak.

15.33 hrs.

(SHRI P.C. CHACKO in the Chair)

[Translation]

SHRI GIRDHARI LAL BHARGVA (JAIPUR): Mr. Chairman, Sir, I would like to congratulate Mr. Drona from the core of my heart that he has moved a very good Motion in